

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/122(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	VISEN INDUSTRIES LIMITED VS PEEKAY AGENCIES PVT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Sayak Ranjan Ganguly, Adv.] For the Operational Creditor

Ms. Srijani Ghosh, Adv.]

Ms. Indrani Majumdar, Adv.]

Ms. Shreya Choudhary, Adv.] For the Corporate Debtor

ORDER

1. Ld. Counsel appearing on behalf of the Operational Creditor present.
2. Ld. Counsel for the Operational Creditor seeks to file a rejoinder in the matter.
3. Let the same be done within a period of one week.
4. List the matter on **06.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**